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Title : Introduction of the Academy of Scientific and Innovative Research Bill, 2010.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): I beg to move for leave to introduce a Bill to establish an Academy for furtherance of the advancement of learning and prosecution of research in the field of science and technology in association with Council of Scientific and Industrial Research and to declare the institution known as the Academy of Scientific and Innovative Research, to be an institution of national importance to provide for its incorporation and matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish an Academy for furtherance of the advancement of learning and prosecution of research in the field of science and technology in association with Council of Scientific and Industrial Research and to declare the institution known as the Academy of Scientific and Innovative Research, to be an institution of national importance to provide for its incorporation and matters connected therewith or incidental thereto."

The motion was adopted.

...(Interruptions)

SHRI PRITHVIRAJ CHAVAN: I introduce the Bill.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again on Monday, the 2nd August, 2010 at 11 a.m.

12.07 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, August 2, 2010/Sravana 11, 1932 (Saka).